

N O T I C E

It is hereby brought to the notice of Advocates, litigants and parties appearing in person that the following final hearing matters will be taken up from the cause list dated 17th, 18th, 24th and 25th September for hearing on **24th September, 2020 and 25th September, 2020:**

| Sitting | Date | Sr. No. of the matter which will be taken up for hearing |
|---|----------------------------------|---|
| The Hon'ble Shri Justice M. S. Sonak | 24/09/2020 (Thursday) | Final hearing matters pertaining to : 1. Criminal Appeals : From Sr. No. 8 to 12 2. Appeal from order: From Sr.No. 26, 27, 35, 36, 37,38,39,40,42 & 43. Note: Out of these matters, if any matter/s is/are not taken up on this day, the same will be taken up on 25 th September 2020 in addition to the following pre-scheduled matters. |
| | 25/09/2020 (Friday) | Final hearing matters pertaining to : 1. Criminal Appeals : From Sr. No.13 to 17. 2. Appeal from order ; From Sr.No. 30, 31, 32, 34, 41, 44 to 48. |

By Order

**High Court of Bombay at Goa,
Panaji.**

Date : 22nd September, 2020

(Kiran A. Bagi)

Registrar (Judicial)